

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.14735/2002

(From the judgement and order dated 24/07/2002 in WA 2209/02
of The HIGH COURT OF MADRAS)

SECRETARY TO GOVT.,TAMIL NADU & ANR.

Petitioner (s)

VERSUS

K. VINAYAGAMURTHY

Respondent (s)

(With prayer for interim relief)

(With Appln(s). for exemption from filing c/c of the impugned Judgment)
With

SLP(C)No.15724/2002,SLP(C)No.15725/2002,SLP(C)No.15726/2002,
SLP(C)No.15727/2002,SLP(C)No.15728/2002

Date : 09/08/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.B. PATTANAIAK
HON'BLE MRS. JUSTICE RUMA PAL

For Petitioner (s)	Mr. K.K. Venugopal, Sr. Adv.
SLPs 14735,15726/02	Mr. R. Muthukumar, AAG, Tamil Nadu
SLP 15728/02	Mr. V A Mohta, Sr. Adv.
SLP 15725/02	Mr. C S Vaidyanathan, Sr. Adv.
SLP 15724/02	Mr. P.N.Mishra, Sr. Adv.
	Mr. P.N. Ramalingam,Adv.

For Respondent (s)	Mr. P. Chidambaram, Sr. Adv.
	Mr. R. Anand Padmanabhan, Adv.
	Mr. R. Vidhuthalai, Adv.
	Mr. Ravichandran, Adv.
	Mr. Pramod Dayal, Adv.
	Mr. K.V.Mohan,Adv.
	Mr. Ranjit Kumar, Sr. Adv.
	Mr. Veda B. Singh, Sr. Adv.
	Mr. Rakesh K. Sharma, Adv.
	Mr. K M Vijayan, Sr. Adv.
	Mr. J. Pothiraj, Adv.
	Mr. K V Mohan, Mr. A.K. Yadav, Advs.
	Mr. A R L Sundarasan, Adv.
	Ms. Monika Trripathy, Adv.

Mr. S. Sivasubramaniam, Sr. Adv.
Mr. R. Nedumaran, Adv.

Mr. G. Sivabalamurrugan, Adv.
Mr. J P Upadhyay, Adv.
Mr. L.K.Pandey, Adv.

Mr. A K Ganguli, Sr. Adv.
Mr. P Kovilan, Adv.
M. V. Krishnamurthy, Adv.

Mr. S. Ganesh, Sr. Adv.
Mr. R. Anand Padmanabhan, Mr. K. Ramu,
Ms. Amitha Sarayoo,
Mr. Ramakrishna Prasad, Adv.

Mr. R. Mohan, Sr. Adv.
Mr. M.A. Chinnaswamy, Adv.

UPON hearing counsel the Court made the following
O R D E R

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Mr. Venugopal, learned senior counsel appearing for the State of Tamil Nadu, states that the State shall extend the period of licence till 31st August, 2002. The respondents, who are in caveat, undertake to file their response to the special leave petitions by 13.8.2002. We make it clear, if the licencees have already paid the privileged amount covering the period till 31st August, 2002, they need not pay any further fee.

Put up this matter on 16.8.2002.

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(J.S. Rawat)
Court Master

(Suneet Bala Sharma)
Assistant Registrar